

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 808
(TO BE ANSWERED ON THE 8th December 2025)

NEW AIRPORT IN WARRANGAL, TELANGANA

808. SHRI ANIL KUMAR YADAV MANDADI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Airport Authority of India (AAI) has taken any decision regarding constructing new airport at Warrangal at the State of Telangana for which the State Government of Telangana is extending all cooperation including land and money;
- (b) if so, the details thereof;
- (c) whether AAI has fixed any time frame to operationalize the new airport at Warrangal;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

- (a) to (e): Warangal Airport in the State of Telangana is owned by the Airports Authority of India (AAI) and the development of the airport is contingent upon handing over of 253 acres of land to AAI by the State Government of Telangana.
